

Annexure 7 to Circular No. BBH/CRP/47/2023 dated 24.11.2023  
 Name of the corporate debtor: M/s. Bhumi Dekor Limited; Date of commencement of CIRP: 11.10.2023  
 NCLT order: C.P.(LB) No. 127 of 2020 dated 11.10.2023  
 List of creditors as on: 06.11.2023

Sl. No.	Name of Creditor	Details of claim received			Details of claim admitted						Amount of contingent claim	Amount of any mutual share, that may be set-off	Amount of claim under verification	Amount of claim not admitted	Remarks, if any	Physical Copy Received
		Date of receipt	Amount claimed	Amount of claim admitted	Query sent claim	Claim acknowledged	Whether related party?	Address	% of voting share in CoC, if applicable							
1	State Tax Officer (1) GST Gandhinagar	25.10.2023	₹ 74,98,683.00	₹ 11,72,809.00	₹ -	No	UNIT - 24, 3RD FLOOR, BLOCK-20, SECTOR 10/B, DR. JVARAJ MEHTA BHAVAN, OLD SACHIVALAY, GANDHINAGAR, 110002			₹ -	₹ 63,25,234.00					No
2	Commissioner State Tax, MAT, Department of Trade and taxes	26.10.2023	₹ 29,53,249.00	₹ -	₹ -	No	Department of Trade & Taxes, Government of NCT of Delhi, Vajraj Bhawan, W Estate, New Delhi-110002			₹ -	₹ 29,53,249.00					No
3	Asst. Commissioner, CGST, Himmatnagar Division, Gandhinagar	21.11.2023	₹ 4,80,86,974.00	₹ -	₹ -	No	CGST The Assistant Commissioner, Central GST Himmatnagar Division, Sector-10A, Gandhinagar			₹ 4,80,86,974.00	₹ -					Yes
	<b>Total</b>		<b>₹ 5,85,38,266.00</b>	<b>₹ 11,72,809.00</b>	<b>₹ -</b>					<b>₹ 4,80,86,974.00</b>	<b>₹ 92,78,483.00</b>					